

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-20/2001/13365/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri D. Ullah,  
District and Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati, the 16<sup>th</sup> December, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJKA/10348/2022 Dated 14<sup>th</sup> December, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.12.2022 with station leave permission from the evening of 17.12.2022 to the morning of 20.12.2022**, has been granted. The next senior most Judicial officer at the station would be in charge of your Court and office during your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2001/13366/A, dated , 16-12-2022**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
Piffhore